

Central Administrative Tribunal Jammu Bench, Jammu

O.A. No. 62/891/2020
(Diary No. 4260/2020)

Wednesday, this the 30th day of September, 2020

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)

1. Mohammad Rafiq Bhat, age 40 years
S/o Ghulam Nabi Bhat
R/o Reshi Mohalla Chandgam Kupwara
Cell No. 9682629271
2. Mohammad Yasin Parray, age 24 years
S/o Abdul Aziz Parray
R/o Dhobivan Kunzer Baramulla
Cell No. 7006175187
3. Raashid Rashid, age 23 years
S/o Abdul Rashid Shaikh
R/o Hardushuo Baramulla
Cell No. 9149435260
4. Tanveer Ahmad Bhat, age 23 years
S/o Abdul Rasheed Bhat
R/o Hanjiwera Pattan Baramulla
Cell No. 9596039420
5. Mudasir Ahmad Rather, age 22 years
S/o Mohammad Ibrahim Rather

R/o Sultanpora Pattan Baramulla
Cell No. 7006216457 5

6. Jabeena Begum , age 45 years
W/o Nisar Ahmad
R/o Mal- Goonipora Baramulla
Cell No. 9682185249
7. Rafiqa Begum, age 27 years
W/o Ghulam Hassan Joo
R/o Yakhmanpora Devar Pattan Baramulla.
Cell No. 9541239346
8. Manzoor Ahmad Mir, age 41 years
S/o Ghulam Ahmad Mir
R/o Pochangam Pattan Baramulla
Cell No. 7006935391
9. Tahir Ahmad Khan, age 30 years
S/o Fareed Ahmad Khan
R/o Bimuyar Baramulla
Cell No. 9797269178
10. Naseema Bano, age 27 years
W/o Ghulan Hassan Wani
R/o Kunzer Baramulla
Cell No. 8493894910
11. Shameema begum, age 28 years
W/o Feroz Ahmad Sheikh
R/o Sheikhpura Tujjar Sopore
Cell No. 8492944731
12. Firdous Ahmad Peer, age 25 years
S/o Late Gh. Hassan Peer

R/o Halmatpora Kupwara
Cell No. 9906714587

13. Abdul Rashid Ganai, age 35 years
S/o Ghulam Mohammad Ganai
R/o Omburan Khushranpora
Baramulla
Cell No. 9541886452
 14. Nasir Ahmad Khan, age 25 years
S/o Mohammad Yaqoob Khan
R/o Parraypora Kalaroos
Kupwara
Cell No. 9541881885
 15. Rafiq begum, age 47 years
W/o Bashir Ahmad Dar
R/o Heevan Baramulla
Cell No. 9906525691
 16. Nasir Mohi-ud-Din Darvesh, age 25 years
S/o Ghulam Mohi-ud-Din Darvesh
R/o Darvesh Mohalla Gund
Jehangir Kupwara
Cell No. 6005574457
 17. Basit Fayaz, age 22 years
S/o Fayaz Ahmad Malik
R/o Singhpora Pattan
Baramulla
Cell No. 9682382929
- ...Applicants

(Mr. Bhat Fayaz Ahmad, Advocate)

Versus

1. Union Territory of J & K through
Development Commissioner Power,
Civil Sectt;
Srinagar/Jammu
(Email ID: www.jkpdd9@gmail.com)
2. Managing Director
Kashmir Power Distribution
Corporation Ltd. Srinagar
(Email ID vwww.mdpdc@gov.in)
3. Chief Engineer
Distribution Kashmir Power
Distribution Corporation Ltd. Srinagar
(Email ID: www.cedkpdcl@gov.in)
4. Superintending Engineer
Operation and
Maintenance JKPDCL Circle Sopore.
(Email ID: www.seomjkdcl@gov.in)
5. Executive Engineer,
KPDCL,
Electric Division Sopore.
(Email ID: www.enk_pdcleds@gov.in)

...Respondents

(Mr. Amit Gupta, Addl. Advocate General)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

The applicants claim that they have been engaged as Permanent Daily Rated Workers as a measure of compensation for the electrocution suffered by them or their kin. Their grievance is that the respondents are not paying the wages for the past few months. A prayer was also made by them for regularization of their services.

2. We heard the learned counsel for the Applicant and the Respondents.

3. The applicants claim to have been appointed as Permanent Daily Rated Workers as a measure of compassion or compensation for the electrocutions. The circumstances under which the applicant came to be engaged are not before us. However, in case they have worked for any period, the Agency, which has engaged them is under obligation to pay wages. Extracting work without payment of wages constitutes exploitation.

4. We, therefore, dispose of the OA directing the respondents to clear the arrears of wages, if any, to the

applicants within a period of four weeks from the date of receipt of a copy of this order.

There shall be no orders as to costs.

(A K Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

September 30, 2020

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